

A.VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
DT. .10.2020

(Off): 2344 6166
(Fax): 2344 6155

ROC.NO.1232/SO/2020

To

All the Prl. District & Sessions Judges in the State.

Sir/Madam,

Sub: High Court for the State of Telangana – email received from Ms. Sunitha Krishnan, Prajwala, NGO, Hyderabad request to permit the Sessions Judges and trial Court Judges to attend the webinar on "EndHuman Trafficking Series" titled #RealityCheck, scheduled to be held on Friday 09.10.2020 at 4.30 pm – Permission accorded – Request to share the link to the above said officers, etc. - Reg.

Ref: email dated 06.10.2020 from Ms.Sunitha Krishnan, Prajwala, NGO, Hyderabad.

Adverting to the above subject and reference cited, as directed, I am to inform that the Hon'ble the Chief Justice, High Court for the State of Telangana, has been pleased to permit the Sessions Judges and trial Court Judges in the State to participate in the webinar programme on "EndHuman Trafficking Series" titled #RealityCheck, scheduled to be held on Friday 09.10.2020 at 4.30 pm., organized by Prajwala, India.

Therefore, I am enclosing herewith a copy of the email dated 06.10.2020, along with enclosure received from Ms.Sunitha Krishnan, Prajwala, NGO, Hyderabad, and request all the Prl. District & Sessions Judges in the State to share the zoom link provided by Ms. Sunitha Krishnan, to all the Sessions Judges and Trial Court Judges in your unit and instruct them to watch the said webinar programme through the zoom link, without fail.

Meeting ID: 860 4238 0185
Passcode: 531292

Yours sincerely,

REGISTRAR GENERAL

Copy to:

Ms. Sunitha Krishnan, Prajwala, NGO, Hyderabad
OFFICE OF THE Prl. District & Sessions Judge: RANGA REDDY DISTRICT
ENDT.DIS.No 3749 /2020

DATED: 08-10-2020

"Communicated with a request to watch the said webinar programme on "End Human Trafficking Series" titled # Reality Check, on 09-10-2020 at 4.30 pm, organized by Prajwala, India, through the zoom link, without fail."

Prl. District and Sessions Judge
Ranga Reddy District.

To

All the Judicial Officers of this Unit.